HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar) *****

ORDER

Subject: Nomination of Judicial Officers for One Day refresher training Programme on "Cyber Laws & Appreciation and handling of Digital Evidence".

No: 117049095 |R995 Dated: 18.8.2095

The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject programme, which is scheduled to be held on 30th of August, 2025 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report in the Academy, at 09:45 AM sharp on the scheduled date.

By Order.

(M.K. Sharma)

No: 44/09 - 33/R9/9.5 Dated: 18.8.209.

9. Order File.

Copy of the above forwarded to the:-

Co	py of the above for warded to
	Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
Ι.	Pr. Secretary to the Mr. Mrs. Justice
2.	Secretary to Hon'ble Mr./Mrs. Justice
	for information of their Loi using 3
	Registrar Vigilance, High Court of J&K and Ladakh. Registrar Vigilance, High Court of J&K and Ladakh. Srinagar, for information and with the
3.	Registrar Vigilance, Figil Court of Stringgar, for information and Will the
4.	Registrar Vigilance, High Court of J&K and Laddkii. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly. The and necessary action.
	request to inform all the normalization
	request to inform all the normal necessary action.
_	All the Dr. District and Sessions Judges of Kashmill Provinces
ο.	All the Pr. District and Session
6.	Concerned Judicial Officers.
7.	Concerned Judicial Officers. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court. request to upload same on the official web site of the High Court.
	request to upload same on the official web site of the
_	of 18K, and Ladakh, Jammu/Shinagan
8.	Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
	and maintaining the T

........ for information and maintaining the record of the same.

Registrar General (Officiating

Annexure-A

Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme

<u>At</u>

J&K Judicial Academy, Mominabad, Srinagar

<u>On</u>

<u>30.08.2025</u>

I. Judicial Officers of Kashmir Province & UT of Ladakh

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Mehmood Ah.	PDJ, Shopian
	Choudhary	Additional District & Sessions
2.	MasaratRoohi	Judge, Anantnag
	- · · · · · · · ·	Special Judge Anti Corruption, Srinagar
3.	Surinder Singh	
4.	Om ParkashBhagat	PDJ, Budgam
5.	Farooq Ahmad Bhat	Additional District & Sessions
3.		Judge,Srinagar
6.	Renu Dogra	Principal Judge Family Court, Srinagar
		Special Judge, Anti Corruption (CBI),
7.	Adnan Syed	Srinagar
		3rd Addl. District & Sessions
8.	Dinesh Gupta	Judge, Srinagar
		Additional District &Sessions Judge,
9.	Parvaiz Iqbal	
		Kulgam Special Judge NDPS,Baramulla
10.	Abdul Qayoom Mir	
11.	AnjumAra	Ist Additional District & Sessions Judge,
		Srinagar
	1 0 1 1 0 1 1 h	Additional District and Sessions
12.	Sushil Singh	Judge Bandipora
	Romesh Lal	Additional District and Sessions
13.		Judge Sopore
	.1 1.T	Additional District & Sessions
14.	Mansoor Ahmad Lone	Judge, Handwara
		Additional District
15.	Noor Mohd. Mir	&SessionsJudge,Pulwama
		Additional District & Sessions
16. Ra	afia Hassan	Judge, Ganderbal
		Juage, Galiucioni
17.	Fozia Paul	SecretaryDLSA,Anantnag
10	18. PhuntsogAngmo	Spl. Mob. Magistrate, Leh with Addl.
18.		Charge of DLSA, Leh
10	TabasumQadirParray	Sub-Judge, Bijbehara
20.	Sajad Ur Rahman	Secretary DLSA, Srinagar
21.	Altaf Hussain Khan	Sub Judge,Patan

	FariqaNazir	Special Mobile Magistrate, Pulwama
		City Judge, Srinagar
	Abdul Bari	Secretary DLSA,Budgam
	Nusrat Ali	SecretaryDLSA,Pulwama
1	Mudasar Farooq	Sub-Judge Chadoora, Budgam
	Iqbal RafiqVakil	Special Mobile Magistrate (T), Srinagar
27.	Touseef Ahmad Magray	
28.	Zahoor Ahmad Ganaie	Special Mobile Magistrate, Trehgam, Kupwara
20	Lubna Sultan	Special Mobile Magistrate, Anantnag
	Fidah Hussain Nayek	Muncipal Magistrate, Srinagar
- 1		Secretary DLSA, Kargil
	ChemitYurgyal	Sub-Judge, Baramulla
	Majid Farooq Mir	
	LakshayBadyal	Munsiff, Nobra, Leh
34.	MohdWaseem Mirza	Munsiff, Shopian
35.	Mufti Nahida	Munsiff,Kangan,Ganderbal
36.	RabyiaSnoberGulzar	Munsiff,Magam,Budgam
37.	Arshad Aziz Qureshi	Munsiff, Anantnag
	Akash Deep Singh	Munsiff, Kulgam
- 1	Younis Hamid	Munsiff,Dangiwacha,Baramulla
	AmaanNissar	Munsiff, Tral, Pulwama
	Mahoor	Munsiff, Ganderbal
	IramIrtiza	Munsiff, Kupwara
	Vikas Bhardwaj	2nd Addl. Munsiff, Srinagar
	Sheeraz Akhter Malik	Addl. Spl. Mobile Magistrate, Kulgam
1	,	Addl. Spl. Mobile Magistrate,
	HimanshooAtri	Pahalgam, Anantnag Munsiff Tangdhar, Kupwara
46.	Mansoor Ahmad Mir	Munsiff D.H Pora, Kulgam
	NissarUlHaqKhan	
48.	MehakMehboob	MunsiffGurez,Bandipora
49.	Anurag Khajuria	District Mobile Magistrate(T), Anantnag
50	. Sadiq Ali Wazir	Addl. Special Mobile Magistrate Drass, Kargil
51	. Syed Tayoub Bukhari	Munsiff, Khalsi
51	Tr's shavorKeepr	Munsiff, Baramulla
_	Zirgham Hamid	Ist Additional Munsiff, Srinagar
53	LIIBIIM	